

3

11.10.2012

CCP No. 46/2004 in O.A. No. 382/2002

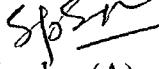
Hon'ble Sri Justice Alok Kumar Singh, Member (J)

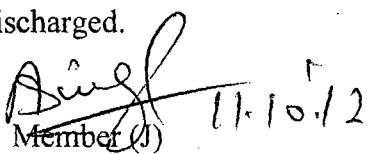
Hon'ble Sri S.P. Singh, Member (A)

Sri R.S.Gupta for applicant

Sri S.P.Singh for respondents.

Sri R.S. Gupta counsel for applicant fairly concedes that substantial compliance has been made. Therefore, this CCP is struck off in full and final satisfaction. Notice stands discharged.


Member (A)


Member (J) 11.10.12

HLS/-

~~order~~
~~copy to order~~
~~dated 11-10-12~~
~~forwards~~
~~15-10-12~~